

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)/ No.01/BB/ 2017	-	Admission	391/ 394	Entropic Communication (India) Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Prema Hatti

2. SATI P. Hatti
SPJ Conf

ROC
order to be passed.

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. Report not filed. The Dy. Official Liquidator filed OLR No.95/17 seeking for appointment of Chartered Accountant to look into the books of accounts and records of the transferor company/petitioner company. The counsel for petitioner has no objection for appoint of any Chartered Accountant. Dy. Official Liquidator is granted permission to appoint a Chartered Accountant from the panel maintained by the Official Liquidator office and the fees is to be fixed after mutual consultation. and that the petitioner company to pay the agreed fee of the Chartered Accountant.

For filing report by the Chartered Accountant, time granted till 03.08.2017.

MEMBER (J)

MEMBER (T)